

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 23
TP (Co. Act.)- 16(PB)/2023
Old CP No. 363/2016

IN THE MATTER OF:

Thejo Engineering Limited Petitioner/Applicant
Vs.
Kee Projects Limited. (Formerly Known As Shree Respondent
Conveyors System Pvt. Ltd.

Order under Section 433(e)/433(f) of Companies Act, 1956

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Saurabh Bhargavan, Adv. (Appearance not
marked)
For the Respondent : Appearance not marked

ORDER

Ld. Counsel Mr. Saurabh Bhargavan appeared on behalf of the
Petitioner.

Ld. Counsel appeared on behalf of the Respondent and sought
some time to file the additional affidavit on facts and law.
Permission sought for is granted.

At request and with consent of the parties, list the matter for a
physical hearing **on 02.07.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)